

NOTICE

HCG-01/2026

It is hereby notified that on **11/09/2026;**

1. At 02:30 PM Hon'ble the Chief Justice Mrs. Justice Sunita Agarwal and Hon'ble Ms. Justice Nisha M. Thakore would sit in Special Division Bench and take up the notified matter/s.
2. After completion of matters at Sr. No. 1 above, Hon'ble the Chief Justice Mrs. Justice Sunita Agarwal and Hon'ble Mr. Justice Pranav Trivedi would sit in Special Division Bench and take up the notified matter/s.
3. After completion of matters at Sr. No.2 above, Hon'ble the Chief Justice Mrs. Justice Sunita Agarwal would sit Single and take up the matters as per Roster.
4. At 02:30 PM Hon'ble Mr. Justice A.S.Supehia would sit Single and take up the notified matter/s.
5. At 02:30 PM Hon'ble Mr. Justice Bhargav D. Karia and Hon'ble Mr. Justice L.S.Pirzada would sit in Special Division Bench and take up the notified matter/s.
6. After completion of matters at Sr. No. 5 above, Hon'ble Mr. Justice Bhargav D. Karia would sit Single and take up the notified matter/s.
7. After completion of matters at Sr. No. 1 above, Hon'ble Ms. Justice Sangeeta K. Vishen and Hon'ble Ms. Justice Nisha M. Thakore would sit in Special Division Bench and take up the notified matter/s.
8. After completion of matters at Sr. No. 7 above, Hon'ble Ms. Justice Sangeeta K. Vishen would sit Single and take up the notified matters.
9. At 02:30 PM Hon'ble Mr. Justice Ilesh J. Vora would sit Single and take up the notified matters.
10. After completion of matters at Sr. No. 9 above, Hon'ble Mr. Justice Ilesh J. Vora and Hon'ble Mr. Justice R.T.Vachhani would sit in Regular Division Bench and take up the matters as per Roster.

11. At 02:30 PM Hon'ble Ms. Justice Gita Gopi would sit Single and take up the notified matters.
12. After completion of matters at Sr. No.5 and Sr. No 11 above, Hon'ble Ms. Justice Gita Gopi and Hon'ble Mr. Justice L. S. Pirzada would sit in Regular Division Bench and take up the matters as per Roster.
13. At 02:30 PM, Hon'ble Ms. Justice Vaibhavi D. Nanavati would sit Single and take up the notified matters.
14. At 02:30 PM, Special Division Bench, Comprising Hon'ble Mr. Justice Hemant M. Prachchhak and Hon'ble Mr. Justice Mool Chand Tyagi, as per **Part-B** of the Present Roster **would not assemble**.
15. At 02:30 PM Hon'ble Mr. Justice Utkarsh Thakorbhai Desai would sit Single and take up the notified matter/s.

By Order
Sd/-
Registrar Judicial